

ANTI-INDIA DEMONSTRATIONS IN SAIGON

150. SHRI SITARAM KESRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that anti-Indian demonstrations were held in Saigon and the effigy of Smt. Indira Gandhi burnt to protest against the raising of the relations with North Vietnam to the Ambassadorial level ; and

(b) if so, the Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Government of India have lodged strong protests with the Government of South Vietnam over the anti-Indian demonstrations in Saigon and made known that Government of South Vietnam would held responsible for the consequences and any damage to Indian life or property.

OPERATION OF THE 7TH FLEET IN THE INDIAN OCEAN

151. SHRI S. G. SARDESAI :
SHRI M. V. BHADRAM :
SHRI BHUPESH GUPTA :
SHRI S. KUMARAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the recent announcement of the U. S. Government to the effect that the 7th fleet would extend its operations to the Indian Ocean area ; and

(b) if so, what is Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Government policy on the subject has been already indicated in the President's address to this session of Parliament. The presence and operation of the fleets of major powers in the Indian Ocean area will lead to tension and rivalries particularly detrimental to the interests of the littoral states. Government subscribed to the Lusaka Declaration and was one of the co-sponsors of the U. N.

General Assembly Resolution No. 2832 (XXVI) of 1st December, 1971 calling on all powers to maintain the Indian Ocean area as a Zone of peace.

BOMBING OF NORTH VIETNAM

152. SHRIMATI PRATIBHA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government of India had called upon the U. S. A. to stop bombing of North Vietnam following resumption of large-scale bombing of North Vietnam by the former after Christmas ceasefire in 1971 :

(b) if so, the U. S. Government's reaction thereto ; and

(c) what other steps, if any, were taken by India as Chairman of the International Control Commission on the resumption of bombing by the U. S. A. ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Madam. Government of India deplore and view with profound regret and concern the renewed U. S. bombing of DRVN territory. Such bombing is not consistent with the desire for peaceful negotiations.

The Government expressed on 29th December, 1971, through the official spokesman, their deep concern and shared the hope of all peace-loving governments and peoples that the bombing of DRVN would stop immediately and that steps would be taken to solve the problem of Indo-China through peaceful negotiations.

(b) U. S. bombings have continued.

(c) The I. C. S. C. is meant to supervise a cease-fire but has become the witness of a full-scale war. In the circumstances prevailing in Vietnam there is little the I. C. S. C. can do without the co-operation of the parties concerned.

WAR CRIMINALS TRIBUNAL FOR TRIAL OF YAHYA KHAN AND NIAZI

153. SHRI A. D. MANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what steps Government are taking to mobilise international public opinion including

the United Nations' forum to set up a war criminals tribunal regarding the trial of General Yahya Khan, General Abdul Hamid Khan and Lieut-General Niazi who were responsible for the massacre of millions of people in Bangla Desh ; and

(b) what status is being accorded to Lieut-General Niazi who is in captivity in Indian hands as a prisoner-of-war ?

THE DEPUTY MINISTER OF THE MINISTRY OF INTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government of India fully respect the view of the Government of Bangla Desh on the need for trial of those responsible for the genocide, crimes against humanity and war crimes committed against the people of Bangla Desh. Scale and extent of these crimes committed in Bangla Desh cries out for justice. It is assessed that this is appreciated by International opinion.

(b) Lt. General Niazi has the status of a prisoner of war as defined in the Geneva Convention and is in the custody of the Indian Army on behalf of the two Governments.

IMPORT OF NEWSPRINT FROM BANGLA DESH

154. SHRI SITARAM KLSRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any agreement has been signed with Bangla Desh for the purchase of 20,000 tonnes of Newsprint from that country ;

(b) if so, the cost of the Newsprint ; and

(c) how it compares with the imports of the item from other countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No Sir.

(b) and (c) Do not arise.

SEMINAR ON WORKERS' PARTICIPATION IN THE MANAGEMENT

155. DR. BHAI MAHAVIR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether he stated in a seminar in Delhi on 19th January, 1972 to the effect that the experiment of Workers' participation in the management had failed ; and

(b) if so, the basis of his statement and whether Government intend to revise their policy in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) The main reason for the failure of the experiment as mentioned in the address at the Seminar "is to be found in the persistence of the habits and institutions, which we have inherited and our failure to alter them radically". It was, however, added that "If the leadership of the trade unions fails to understand the mood of the people and the mood even of the working class, the leadership itself runs to risk of being isolated. And if the managerial personnel continues to stand away from the people who work under them and introduces in the field of industrial management bureaucratic practices which have been the bane of our administration, we might eventually be leading for chaos. But I am very hopeful that none of these two things will happen and the very compulsion of events will transform the character of the management structure as also of the structure of organisation of trade unions."

उड़ीसा में धातु संयंत्र

156. श्री सुरज प्रसाद : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने उड़ीसा में दो धातु संयंत्र स्थापित करने का निर्णय किया है ;

(ख) यदि हाँ, तो ये संयंत्र कहाँ-कहाँ पर स्थापित किये जायेंगे ; और

(ग) इन दोनों संयंत्रों में कितनी धनराशि लगानी पड़ेगी ?

†[METAL PLANTS IN ORISSA]

156. SHRI SURAJ PRASAD : Will the Minister of STEEL AND MINES be pleased to state :

(b) whether it is a fact that the Central Government have decided to set up two metal plants in Orissa :

(b) if so, the names of the places where these plants are proposed so be set up ; and

†[] English translation.